

(2) Date : 12-1-1993

None for the applicant.
Mr. V. S. Masurkar, Counsel for the
respondents. He prays to grant
some time for filing reply.

Adjourned to 15/2/1993 for
reply and further directions.

Registration

O.A.871/92.
Date : 15.2.1993.

None for the applicant.
Mr. V.S. Masurkar, Counsel for the
respondents. He has stated that he
still not received the copy of the
application though undertaken by the
applicant.

Place this matter before the
Tribunal for orders on 26.3.1993.

Registration